

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

24.08.2012

OA No. 108/2011

Mr. C.B. Sharma, Counsel for applicant.
Mr. V.S. Gurjar, Counsel for respondents.

During the pendency of this OA, the respondents have given the relief as claimed in the OA to the applicant vide order dated 13.01.2012. The same has not been disputed by the learned counsel for the applicant. The order dated 13.01.2012 is taken on record.

Since the relief claimed by the applicant has been given at the level of the respondents during the pendency of this OA, the present OA has become infructuous and the same is dismissed as having become infructuous.

Anil Kumar
(Anil Kumar)
Member (A)

K. S. Rathore
(Justice K.S.Rathore)
Member (J)

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